

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 59 OF 2017 &  
IA NOS. 165, 331 937 & 938 OF 2017**

**Dated: 6<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:**

**Shri Subhash Ananda Tambe & Ors.**

**.... Appellant(s)**

**Vs.**

**State of Maharashtra (Ministry of Power) & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Vinayak G. Kulkarni  
Mr. Prateek Dhir  
Mr. Vinayak Kulkarni

Counsel for the Respondent(s) : Mr. Raunak Jain for  
Mr. Buddy A. Ranganadhan for R-1 & 5

Mr. M. Y. Deshmukh  
Mr. Sagar Patil for R-3

Ms. Anjali Chandular  
Mr. Hazan Murtaza  
Ms. Malvika Prasad  
Mr. Sagar A. Rane for R-4

**ORDER**

As agreed by learned counsel for the parties, list the matter for further hearing on **15.11.2017.**

**(I. J. Kapoor)  
Technical Member**

*ts/tpd*

**(Justice Ranjana P. Desai)  
Chairperson**